

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH AT BANGALORE

ORIGINAL APPLICATION NO.170/00878/2019

DATED THIS THE 09TH DAY OF AUGUST, 2019

HON'BLE DR K. B SURESH....MEMBER (J)

T.P. Shivakumar, IPS,
S/o late Puttaswamy,
Aged about 44 years,
Working as Superintendent of Police
Bangalore Rural District,
Bangalore & residing at B-4
3rd Floor, Class-I Officers' Apartment,
1st Cross, Vasanthnagar,
Bengaluru 560 052

...Applicant

(By Advocate Shri K. Putte Gowda)

Vs.

1. Union of India
Represented by its Secretary,
Ministry of Home Affairs,
North Block,
New Delhi 110 001
2. State of Karnataka
By its Additional Chief Secretary,
Home Department, Vidhana
Soudha, Dr. Ambedkar Veedhi,
Bangalore 560 001
3. Additional Chief Secretary,
Government of Karnataka,
Department of Personnel &
Administrative Reforms (Services-4),
Vidhana Soudha,
Dr. Ambedkar Veedhi,
Bangalore 560 001

4. Director General & Inspector General of Police in Karnataka, No. 1, Nrupathunga Road, Bangalore 560 001

5. Ravi D. Channannavar, IPS, Major, working as Superintendent Of Police, Criminal Investigation Department (CID), Carlton House, Palace Road, Bengaluru 560 001

...Respondents

(By Shri R.B. Sathyanarayana Singh, Counsel for the State Government and Smt. Leela P. Devadiga, Counsel for Respondent No.5)

ORDER (ORAL)

HON'BLE DR K.B.SURESH, MEMBER (J)

Learned counsel for the applicant fairly concedes that there was some confusion while the client was giving advice to the counsel. Anyway, it appears that applicant had completed his tenure and, therefore, the OA may not lie under fact also. Learned counsel for the respondents has no objection to the matter being dismissed.

2. The OA is dismissed. No order as to costs.

(DR K B SURESH)
MEMBER (J)

/ksk/

Annexures referred to by the Applicant in OA No.170/00878/2019

Annexure A1 : Copy of the order of transfer of the applicant dated 16.06.2019

Annexure A2 : Copy of the movement order issued to the applicant dated 20.06.2019

Annexure A3 : Copy of the notification of transfer dated 05.08.2019

Annexures referred to in reply statement

Annexure R1 : Copy of the notification dated 16.07.2018

Annexure R2 : Copy of the notification dated 16.06.2019

Annexure R3 : Copy of the movement order dated 20.06.2019

Annexure R4 : Copy of the letter of Shri Ravi D. Channannavar dated 07.08.2019

Annexure R5 : Copy of the representation of Shri Ravi D. Channannavar dated 07.08.2019

Annexure R6 : Copy of the letter of Shri K.V. Sharath Chandra dated 07.08.2019

Annexure R7 : Copy of the assuming of charge by Shri Ravi D. Channannavar

Annexure R8 : Copy of the circular dated 06.08.2019

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